

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 23793/2016

STATE OF U.P AND ORS & ORS.

Petitioner(s)

VERSUS

OM PRAKASH

Respondent(s)

(only applications in SLP (C) Nos. 25059 and 24941 of 2016 are to be list before the Hon'ble Chamber Judge.)

WITH

SLP(C) No. 25059/2016 (XI)

(FOR

FOR APPLICATION FOR SUBSTITUTION ON IA 135326/2020

FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA 135327/2020

FOR SETTING ASIDE AN ABATEMENT ON IA 23931/2021

FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA 155892/2021

IA No. 135326/2020 - APPLICATION FOR SUBSTITUTION

IA No. 135327/2020 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.

IA No. 155892/2021 - CONDONATION OF DELAY IN FILING THE SPARE COPIES

IA No. 23931/2021 - SETTING ASIDE AN ABATEMENT)

SLP(C) No. 24941/2016 (XI)

(FOR

FOR APPLICATION FOR SUBSTITUTION ON IA 135320/2020

FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA 135321/2020

FOR SETTING ASIDE AN ABATEMENT ON IA 23927/2021

FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA 155897/2021

IA No. 135320/2020 - APPLICATION FOR SUBSTITUTION

IA No. 135321/2020 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.

IA No. 155897/2021 - CONDONATION OF DELAY IN FILING THE SPARE COPIES

IA No. 23927/2021 - SETTING ASIDE AN ABATEMENT)

Date : 29-04-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
[IN CHAMBER

For Petitioner(s) Mr.Rajeev Kumar Dubey, Advocate
Mr. Ashiwan Mishra, Advocate

Mr. Anurag Tiwari, Advocate
Mr. Kamlendra Mishra

For Respondent(s) Mr. Shekhar Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 155892/2021 & IA 155897/2021

Delay in filing spare copies is condoned in both the
applications.

Registry to proceed accordingly.

(HARSHITA UPPAL)
SENIOR PERSONAL ASSISTANT

(VIRENDER SINGH)
BRANCH OFFICER